

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.12.2020 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|--|-------------------------------|---|
| 1. | I.A. No. 2166 of 2020 in Comp. App. (AT) (Ins) No. 1056 of 2019 | Rajesh Goyal. Vs. Babita Gupta & Ors. | Sandeep Bhuraria | Sudeep Shrolriya-R1,2&3 Rishabh Jain-IRP Kumar Shivam |
| 2. | Comp. App. (AT) (Ins) No. 768 of 2020 (For Corrections) | Kizhekkekara Kuriakose Jose Vs. Seema K. Nair & Ors. | Siddhartha Chowdhury | |

For Admission (Fresh Cases)

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| 3. | Comp. App. (AT) (Ins) No. 1062 of 2020 | Punjab National Bank Vs. Kumar Casting Pvt. Ltd. | Neeraj kant Singh | |
| 4. | Comp. App. (AT) (Ins) No. 1063 of 2020 | Gopala Holdings Pvt. Ltd. Vs. Vikas Gupta Resolution Professional of NRC Ltd. | Rajendra Beniwal | |
| 5. | Comp. App. (AT) (Ins) No. 1064 of 2020 | Orator Marketing Pvt. Ltd. Vs. Samtex Desinz Pvt. Ltd. | Lzafeer Ahmad | |
| 6. | Comp. App. (AT) (Ins) No. 1065 of 2020 | Gail (India) Ltd. Vs. Kuldip Kumar Bassi Resolution Professional of Asian Colour Coated Ispat Ltd. | Varun K. Chopra | Pooja Mahajan |
| 7. | Comp. App. (AT) (Ins) No. 1066 of 2020 | Committee of Creditors of Rosewood Trexim Pvt. Ltd. Through Resolution Professional Vs. | Ashok Kumar Juneja | |
| 8. | Comp. App. (AT) (Ins) No. 1067 of 2020 | Bhim Sain Goyal Vs. The American Swan Lifestyle Co. Pvt. Ltd. (Undercirp) | Parmod k Sachdeva | |
| 9. | Comp. App. (AT) (Ins) No. 1068 of 2020 | Vijayalakshmi Enterprises Vs. Malabar Hotels Pvt. Ltd. | Anandh K. | |

For Admission (After Notice)

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| 10. | Comp. App. (AT) (Ins) No. 348 of 2020 | Jayanta Banerjee Vs. Shashi Agarwal, The Liquidator of INCAB Industries Ltd. & Anr. With | Avishek Das | Kumar Anurag Singh |
| 11. | Comp. App. (AT) (Ins) No. 720 of 2020 | Bhagwati Singh Vs. INCAB Industries Ltd. | Sanjib Kumar Mohanty | Kumar Anurag Singh |
| 12. | Comp. App. (AT) (Ins) No. 417 of 2020 | Next Orbit Ventures Fund Vs. Print House India Pvt. Ltd. & Ors. With | Kumar Anurag Singh | Dinkar Singh-RP |
| 13. | Comp. App. (AT) (Ins) No. 665 of 2020 | Sunil Avdhut Devdharkar Vs. Print House India Pvt. Ltd. & Ors. With | Akshay M. Gosavi | Kush Chaturvedi Rohan Sonawane-R1 Arpan Behl-R2 Kush Chaturvedi-R3 |
| 14. | Comp. App. (AT) (Ins) No. 744 of 2020 | Next Orbit Ventures Fund Vs. Print House India Pvt. Ltd. & Ors. | Kumar Anurag Singh | Rohan R. Sonawane- R1 Dinkar Singh-R2 Arpan Behl-R3 |
| 15. | Comp. App. (AT) (Ins) No. 674 of 2020 | Gopalpur Ports Ltd. Vs. Sri Avantika Contractor (I) Ltd. | Nikhil Jain | Kumar Anurag Singh |
| 16. | Comp. App. (AT) (Ins) No. 809 of 2020 | Palm Products Pvt. Ltd. Vs. T.V.L. Narsimha Rao & Anr. | Bhavya Sethi | Shmbo Nandy-R2 T.V.L. Narsimha Rao-RP |
| 17. | Comp. App. (AT) (Ins) No. 813 of 2020 | Logwell Logistics and Aviation Services (OPC) Pvt. Ltd. Vs. Velankani Electronics Pvt. Ltd. | Uddyam Mukherjee | Ajay Kumar |
| 18. | Comp. App. (AT) (Ins) No. 827 of 2020 | Ome Prakash Verma (Suspended Director of Neesa Leisure Ltd.) Vs. Amit Jain (RP of Neesa Leisure Ltd.) & Anr. | Jaitegan Singh Khurana | Satyender Kumar Rai-R1 |
| 19. | Comp. App. (AT) (Ins) No. 837 of 2020 | Maan Aluminium Ltd. Vs. Nitya Electrocontrols Pvt. Ltd. | Samaksh Goyal | |

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| 20. | Comp. App. (AT) (Ins) No. 864 of 2020 | Bhaskar Biswas Suspended Director of Oxford Facilities Management Vs. Avaani Oxford Owners Association and Ors. | Soumya Dutta | Avishek Guha-R1 Sneh Maheswari-R2 & R3 |
| 21. | Comp. App (AT) (Ins) No. 958 of 2020 | Brand Realty Services Ltd. Vs. Sir John Bakeries India Pvt. Ltd. | Pankaj Agarwal | Nishant Awana |
| 22. | Comp. App. (AT) (Ins) No. 992 of 2020 | JSW Steel Coated Products Ltd. Vs. Kuldeep Kumar Bassi RP of Asian Colour Coated Ispat Ltd. and Anr. | Bishwajit Dubey | Pooja Mahajan |

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**